## 2543 Standards of Weights [RAJYA SABHA]

[Shri N. Kanungo.]

Regarding the advantages, I would only suggest to Mr. Saksena to read the paper which has been supplied to him, which brings together all the discussions on the subject, under the editorship of Mr. Pitambar Pant. In short, I will repeat what 1 said at the introduction stage of the Bill that the pressure on the intellectual labour of teen-aged boys in their arithmetic will be cut by more than half. And in the matter of calculations-because it is based upon the decimal system-it will be easiest and fool-proof, though not knave-proof. What more advantages you want? I could go on if I had to address a propaganda meeting elsewhere. I could go on for hours and hours together. And that is what Mr. Nair has suggested that various agencies will take hundreds of hours in explaining the matter. But to this august House I am merely submitting that the advantages are obvious, because the world has accepted it and the part of the world which has not accepted it, that is, the U.K., is regretting it. And 1 would submit to Mr. Saksena to read the report of the Committee set up by His Majesty's Government in 1951 on the subject, which will show how anxious they are to change over and how they find that they have missed the bus in not changing it over earlier.

Sir, with these words I commend the Bill for the acceptance of the House.

MR. DEPUTY CHAIRMAN: The question is:

"That the Bill be passed."

## SHRI RAJENDRA PRATAP S1NHA (Bihar): Is there quorum to pass this Bill?

MR. DEPUTY CHAIRMAN: We will have the quorum.

*{Quorum bell rings.)* 

(After a count) We have the quorum, the question is:

"That the Bill be passed."

The motion was adopted.

## ALLOTMENT OF TIME FOR THE CONSIDERATION OF (1) THE FINANCE (No. 2) BILL, 1956, AND(2) THE FINANCE (No. 3) BILL, 1956

MR. DEPUTY CHAIRMAN: I have to inform Members that under rule 162(2) of the Rules of Procedure ind Conduct of Business in the Rajya Sabha, the Chairman has allotted six lours for the completion of all stages involved in the consideration and return of the Finance (No. 2) Bill, 1956 :md the Finance (No. 3) Bill, 1956, by the Rajya Sabha, including the consideration and passing of amendments, if any, to the Bills.

We will take them up tomorrow. There is no other business before the House. So, the House stands adjourned still 11 A.M. tomorrow.

The House then adjourned at four of the clock till eleven of the clock on Saturday, the 15th December, 1956.

G1PN— SI— 57 Rajya Sabha/56— 2-11-57. -470.